

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3690
ANSWERED ON:19.12.2005
CHANGE OF FOREIGN CURRENCY
Moorthy Shri A.K.

Will the Minister of TOURISM be pleased to state:

- (a) whether Reserve Bank of India has issued a notification by which hotels are forbidden from collecting charges through foreign currency;
- (b) if so, whether hotels association has resented the move;
- (c) if so, whether the matter has been taken up with authorities concerned;
- (d) if so, the details thereof; and
- (e) if not, the reasons thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SMT. RENUKA CHOWDHURY)

- (a): No, Sir.
- (b): No, Sir.
- (c), (d) and (e): Do not arise.